



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

RBI/2023-24/104

DoR.SPE.REC. 63 /13.03.00/2023-2024

January 01, 2024

All Primary (Urban) Co-operative Banks

Sir / Madam,

Review of Instructions on Bulk Deposits for Urban Co-operative Banks (UCBs)

Please refer to Para 3 (a) (i) of [Master Direction - Reserve Bank of India \(Co-operative Banks - Interest Rate on Deposits\) Directions, 2016](#) dated May 12, 2016, in terms of which "Bulk Deposit" means single Rupee term deposits of Rupees fifteen lakh and above.

2. On a review, it has been decided to enhance the bulk deposit limit for Scheduled Primary (Urban) Co-operative Banks, in Tier 3 and 4, to Rupees one crore and above. Accordingly, "Bulk Deposit" for Primary (Urban) Co-operative Banks would now mean:

- i. Single Rupee term deposits of Rupees one crore and above for Scheduled UCBs categorised as Tier 3 and 4 UCBs under the revised regulatory framework.
- ii. Single Rupee term deposits of Rupees fifteen lakh and above for all other UCBs (i.e., other than Scheduled UCBs in Tier 3 and 4).

The relevant sections of the Master Direction as amended are indicated in the [Annex](#).

3. All other instructions in this regard shall remain unchanged.

Yours faithfully,

(Sunil T. S. Nair)
Chief General Manager

Enclosure: As above

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बैंक हिंदी में पत्राचार का स्वागत करता है

Caution: RBI never sends mails, SMSs or makes calls asking for personal information like bank account details, passwords, etc. It never keeps or offers funds to anyone. Please do not respond in any manner to such offers.

**ANNEX**

Amendments to Master Directions		
Sl. No.	Existing Section	Amended Section
A. Master Direction – Reserve Bank of India (Co-operative Banks - Interest Rate on Deposits) Directions, 2016 dated May 12, 2016 (Updated as on October 26, 2022)		
Para 3 (a) (i)	<p><u>Definitions</u></p> <p>(a) In these Directions, unless the context otherwise requires, the terms herein shall bear the meanings assigned to them below:</p> <p>i) "Bulk Deposit" means single Rupee term deposits of Rupees fifteen lakh and above.</p>	<p>Definitions</p> <p>(a) In these Directions, unless the context otherwise requires, the terms herein shall bear the meanings assigned to them below:</p> <p>i) "Bulk Deposit" means:</p> <p>i. Single Rupee term deposits of Rupees one crore and above for Scheduled UCBs categorised as Tier 3 and 4 UCBs under the revised regulatory framework.</p> <p>ii. Single Rupee term deposits of Rupees fifteen lakh and above for all other Co-operative banks (i.e., other than Scheduled UCBs in Tier 3 and 4).</p>